

ITEM NO.103

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).890/2016

BHAIYA LAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 19-06-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE S.V.N. BHATTI
(VACATION BENCH)

For Appellant(s) Mr. Praveen Swarup, AOR (N.P.)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Even in the revised call no one appears on behalf of the parties.

List this matter in the month of August 2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR